

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION DATED 27th August, 2024

In partial modification of the earlier Notification *dated Guwahati the 20th August, 2024*

No.HC.VII-08/2024/8615/A. Smti Roushan Ara Rahman, District and Sessions Judge, Karimganj to continue as District & Sessions Judge, Karimganj **until further order.**

No.HC.VII-08/2024/ 8616 /A. Smti. Mallika Dutta, Principal Judge, Family Court, Nalbari is transferred and posted as District and Sessions Judge, Nalbari vice Dr. Manash Baruah, transferred.

Smti. Mallika Dutta, Principal Judge, Family Court, Nalbari will hand over charge of her Court and Office to the Addl. District & Sessions Judge, Nalbari and proceed to join her new assignment immediately.

No.HC.VII-08/2024/8617/A In exercise of the power conferred **under Sub-Section (2) of Section 8 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to appoint the following Officer as the Sessions Judge of the Sessions Division/jurisdiction with Head-quarter as shown below against her name to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarter/ Station
2.	Smti. Mallika Dutta	Nalbari	Nalbari

No.HC.VII-08/2024/8618/A. Smti Moushumi De, District and Sessions Judge, Bongaigaon to continue as District & Sessions Judge, Bongaigaon **until further order.**

No.HC.VII-08/2024/8619/A. Smti Poli Kataki, Member, MACT, Dhubri to continue as Member, MACT, Dhubri **until further order.**

No.HC.VII-08/2024/8620/A. Shri Kalyanjit Saikia, Member, MACT, Nagaon to continue as Member, MACT, Nagaon **until further order.**

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No.HC.VII-08/2024/8621/A. Smti Farhana Sultana, Additional District & Sessions Judge, Bilasipara to continue as Addl. District & Sessions Judge, Bilasipara **until further order.**

No.HC.VII-08/2024/8622 /A. Shri Nilkamal Das, Additional District & Sessions Judge, FTC No.2, Nagaon to continue as Additional District & Sessions Judge, FTC No.2, Nagaon, **until further order.**

No.HC.VII-08/2024/8623/A In view of this partial modification, the transfer order dated 20.08.2024 in respect of other officers will remain unchanged.

By Order,
Sd/-Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2024/8624-8648/A

Dated 27.08.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps appointment of Smti Mallika Dutta with the power of District Judge.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, No.1, 2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon
12. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. Smti Roushan Ara Rahman, District and Sessions Judge, Karimganj
15. Smti. Mallika Dutta, Principal Judge, Family Court, Nalbari
16. Smti Moushumi De, District and Sessions Judge, Bongaigaon
17. Smti Poli Katak, Member, MACT, Dhubri
18. Shri Kalyanjit Saikia, Member, MACT, Nagaon

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19. Smti Farhana Sultana, Additional District & Sessions Judge, Bilasipara, Dhubri
20. Shri Nilkamal Das, Additional District & Sessions Judge, FTC No.2, Nagaon
21. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
22. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
23. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
24. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

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REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI